Name of the Corporate Debtor				Prashul Real Estate Private Limited								
Date of Commencement of Liquidation				31-08-2026								
List of Creditors as on				24-10-2026								
List of Unsecured financial creditors												
S. No.	**Name of Creditor**	**Details of Claim Received**		**Details of claim admitted**								
		Date of Receipt	**Amount Claimed**	**Amount of Claim Admitted**	**Nature of Claim**	**Amount Covered by Guarantee**	**% share in total amount of claims admitted**	**Amount of contingent claim**	**Amount of any mutual dues, that may be set- off**	**Amount of claim rejected**	**Amount of Claim Under- verification**	**Remarks, if any**
Part A - Claim received in Liquidation												
-	-	-	-	-	-	-	-	-	-	-	-	-
	Total A			**-**	**-**				**-**	-	**-**	**-**
Part B - Claim received in CIRP												
1	Omkara Assets Reconstruction Private Limited	24-01-2024	10,21,55,65,491	10,21,55,65,491	Unsecured	10,21,55,65,491	100.00%	-	-	-	-	The claim is carried forward in the liquidation process as admitted/rejected by the erstwhile RP during the CIRP.
	Total A		**10,21,55,65,491**	**10,21,55,65,491**		**10,21,55,65,491**	100.00%	**-**	**-**	**-**	**-**	
	Grand Tota A+B		**10,21,55,65,491**	**10,21,55,65,491**	**-**				**-**			